



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND
DEVELOPMENT AUTHORITY OF INDIA

Circular

IRDA/LIFE/CIR/MISC/228/11/2016

16th November, 2016

To,

All Life Insurers

Sub: Submission of Life Insurance Data to IIB.

A reference is drawn to the circular ref: IRDA/SDD/MISC/228/11/2014, dt.19/11/2014 on the above subject which mandated submission of data to IIB at half yearly frequency. The same has been reviewed based on representation received with regard to difficulties experienced in submission of data every six months.

Therefore, in partial modification to the circular, all the life insurers are hereby directed to submit data to IIB only on yearly basis and not on half yearly basis as stated in the above mentioned circular.



Member (Life)